

by Land in survey No.173,  
Survey No.170.  
LEGAL INC.,  
MED.P BALL.B.,  
vocate,  
100 FL Ring Road,  
BTM 1st Stage,  
98, M - 9880354972  
ed\_p@yahoo.com

## NOTICE

eral public and financial  
Smt. Rathna W/o Late  
negotiated to purchase  
om Smt. Shashikala W/o  
about 56 years, Residing  
Road, Kudalasangama,  
rict, Bangalore North,  
er family members,  
the general public are  
body has any objections,  
if any in respect of the  
y lodge their objections  
relied upon with the  
EEN (15) days from the  
notice, failing which, my  
te the sale transaction.

### PROPERTY ITEM

of Site No. 77, divided in  
Village, Yeshwanthpura  
aluk, BBMP, Kaveripura  
ayout, 2nd Main Road,  
89 (Previous Municipal  
ID No. 36-120-57, E-  
07289 and Khatha No.  
1, E-Khatha (PID) No.  
ed by:  
operty;  
Road, Sampige Layout;  
Property;  
Property;  
ring East to West 75.0  
orth to South 30 feet /  
8.0 Feet / 11.5824  
g 2490 Square feet /  
X45 + 38X30=2490  
Meter).  
7-2026  
ociates  
al Consultants  
, Advocate,  
h', 8th Main,  
a Street,  
alore-560003.  
+91 98864 97257  
riassociates.com

## NOTICE

public that my client,  
Mrs. Bimala, R/o #4,  
Subbanna Garden,  
0040, is negotiating to  
d parcel of immovable  
No.370/2, ePID No.  
7, formed in Old Survey  
370/2, measuring East  
st or 14.32 Meters and  
t or 9.44 Meters, in all  
Meters, situated at 4th  
Marenahalli Extension,  
ake, Bruhat Bangalore  
vision No.21, now New  
within the limits of Bruhat  
like, from its owners Mr.  
akumar R.N.  
aim, right, title, interest,  
erge, easement, lease,  
cumbance by way of  
reagent, court decree,  
er the said property is  
y the same in writing  
mentary proof within 15  
ation of this notice  
d within the stipulated  
d that the said property  
es and my clients shall  
ase, and any claim  
ained.  
JLE  
the immovable Property

PCSD/2026-27/IND0292

PCSD/2026-27/IND0293

PCSD/2026-27/IND0297

PCSD/2026-27/IND0298

20.08.2026.

ಹೆಚ್ಚಿನ ವಿವರಗಳಿಗಾಗಿ <https://kppp.karnataka.gov.in>

ವೆಬ್‌ಸೈಟ್‌ನ್ನು ಸಂಪರ್ಕಿಸಿ.

DIPR/MYS/475/SA/2026-27

ಸಹ/- ಮುಖ್ಯ ಅಧೀಕ್ಷಕರು  
ಕೇಂದ್ರ ಕಾರಾಗೃಹ, ಮೈಸೂರು

### FORM A

#### PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
FOR THE ATTENTION OF THE CREDITORS OF  
M/S.ARVIND INTERIORS PRIVATE LIMITED

#### RELEVANT PARTICULARS

|     |                                                                                                                                       |                                                                                                                     |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of corporate debtor                                                                                                              | M/S.ARVIND INTERIORS PRIVATE LIMITED                                                                                |
| 2.  | Date of Incorporation of corporate debtor                                                                                             | 23.09.2009                                                                                                          |
| 3.  | Authority under which corporate debtor is incorporated / registered                                                                   | Companies Act 1956                                                                                                  |
| 4.  | Corporate Identity No. of corporate debtor                                                                                            | CINU36101KA2009PTC051009                                                                                            |
| 5.  | Address of the registered office and principal office (if any) of corporate debtor                                                    | 112/31, 1st Floor, 6th Cross SSI Area, Rajajinagar, Bangalore- 56                                                   |
| 6.  | Insolvency commencement date in respect of corporate debtor                                                                           | 19.06.2026                                                                                                          |
| 7.  | Estimated date of closure of insolvency resolution process                                                                            | 16.12.2026                                                                                                          |
| 8.  | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Mr. GURURAJ K<br>Registration No. IBB/IPA-002/IP-N01330/2025-026/14581                                              |
| 9.  | Address and e-mail of the interim resolution professional, as registered with the Board                                               | gkashi1234@gmail.com                                                                                                |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional                                             | cirparvindinteriorspltd@gmail.com                                                                                   |
| 11. | Last date for submission of claims                                                                                                    | 07 <sup>th</sup> August 2026                                                                                        |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                      |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                      |
| 14. | (a) Relevant Forms and (b) Details of authorized representatives are available at:                                                    | Web.<br>link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>Not applicable |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/S. ARVIND INTERIORS PRIVATE LIMITED on 19.06.2026. The creditors of M/S. ARVIND INTERIORS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 07<sup>th</sup> August 2026. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional

GURURAJ K  
No. IBB/IPA-002/IP-N01330/2025-026/14581

Date:

23/07/2026

Place:

BANGALORE

## NOTICE INVITING TENDER (NIT)

MAHA

Consultancy Services for Preparation of Detail

EMD: Rs. 1,20,000/- Last Date and Time of dep  
line: 18.08.2026 upto 15:00 hrs.

Sr. No.: 3. Name of Work: Deep screening and th  
between Km 284/450- Km 287/150 under SSE/M  
No.: KR-RN-W-2026-21, Dated: 24.07.2026.  
147,01,781/- EMD: Rs. 2,94,000/- Last Date and  
tender on line: 18.08.2026 upto 15:00 hrs.

For further details, contact office of Regional Rail  
MIDC area, Mirjole, Ratnagiri. (Web site: <https://www>

ಯುನಿಯನ್ ಬ್ಯಾಂಕ್ Union Bank of India

S C Road Branch, #71/1, Brigade Plaza, Sube  
Near Ananda Rao Circle, Bangalore-560009, M  
Email: [ubin0901440@unionbankofindia](mailto:ubin0901440@unionbankofindia)

## POSSESSION NOTICE

[Rule - 8 (1)]

Whereas: The undersigned being the authorized Off  
of India, S.C Road Branch under the Securitization  
Financial Assets and Enforcement of Security Intere  
Act, 2002 (Act 54 of 2002) and in exercise of the p  
Section 13(12) read with rule 3 of the Security I  
Rules 2002, issued a Demand Notice dated 27  
the 1.APPLICANT: Mr. Padmanabhan S., Ne  
Chelkere Main Road Kalyan Nagar Post Bang  
APPLICANT: Mrs. Niranjani Padmanabhan N  
Chelkere Main Road Kalyan Nagar Post Bangalor  
amount mentioned in the notice of Rs. 87,86,401.3  
Lakhs Eighty Six Thousand Four Hundred and on  
interest/Charges thereon within 60 days from the c  
notice.

The Borrowers having failed to repay the amount,  
the Borrowers and the public in general that the  
symbolic possession of the property described h  
powers conferred on him/her under Section 13(4  
rule 8 of the Security Interest Enforcement) Rule  
July 2026.

The borrower in particular and the public in gene  
to deal with the property and any dealings with th  
the charge of Union Bank of India, S.C Road  
Rs. 87,86,401.30/- (Rupees Eighty Seven Lakhs  
Hundred and one Thirty Paise only) and interest/C  
The borrower's attention is invited to the provisio  
Section 13 of the Act, in respect of time available  
assets.

### Description of Secured Assets

All that piece and parcel of the Residential Prope  
Katha No. 135/1, Property No.104, Situated at Che  
Hobli, Bangalore East Taluk, This property now con  
of BBMP Limits, Measuring East to West 50 feet ar  
in all totally measuring 2000 Sq ft, along with Du  
Consisting with RCC Roofed Ground Floor 1000 S  
Sq ft RCC Roofed House Constructed thereon wil  
bounded on the: East by: Site No.24, West by: R  
14, South by: Site No. 16.

Date: 20.07.2026

Place: Bangalore

## THE NEHRUNAGAR CO-OPERATIVE BANK LTD.

No. 172, 1st Main Road, Seshadripuram  
Ph. No. 080-23364376 / 2356

### NOTIFICATION ON PUBLIC

(Auction Sale of Immovable Property under SAR  
Provision to Rule 8(6) of the Security Interest (E  
Applications are invited from the public/ intend  
below said immovable mortgaged property on "AS I  
WHAT IS BASIS" which now in the possession of th  
Nehrunagar Co-operative Bank Ltd., Bangalore  
Securitization of Financial Assets

Bangalore Electricity Supply Company  
and Government of Karnataka Undertaking

**STENDER NOTIFICATION through APG Panel only:**  
BESCON invites Request For Proposal (RFP) bids with  
NO. BESCON-3226-21-000478 for selection of Solar  
Power Generators (SPGs) on the basis of Build, Own &  
Operate (BOO) for Design, Supply, Installation,  
Testing, Commissioning, Operation & Maintenance of  
grid connected distributed solar power plants for  
utilization of Sub-Station (SS) of capacity 100MVA in  
BESCON jurisdiction. Its associated T&U line to connect  
the plant with sub-station SS and Remote Monitoring  
& Control (RMC) solar power plants through BESCON

make, under the  
C&AFCY (see Westat Source Kirti Yajur) on or after 25/05/2019  
to https://app.kartika.gov.in. The prospective bidders  
have to register on the bidding portal. For any queries register  
portal, please contact KVPF helpline no. 091-48013000,  
091-48667777 or email: [help@kartika.gov.in](mailto:help@kartika.gov.in)  
Sd/- General Manager (K) J. DMR,  
BESCOM, Bangalore  
For Electricity related complaints call 1912  
Download BESCOM Mobile App

 **Tumakuru City Corporation, Tumakuru**  
Website: [www.tumakuracitymtns.gov.in](http://www.tumakuracitymtns.gov.in)  
Phone No-3278489, 327106-e-mail  
tstat@\_tuc\_tumakuru@yahoo.com Grievance: 0818-  
3273266, 3271206  
Mr FCC/Engineer Station/Assistant Engineer (C) 30/06/21  
DATED: 25/05/2019

**Tender Notification**  
The Commissioner, Tumakuru City Corporation,  
Tumakuru invites tenders as per the KTFP act 1990  
to supply of cement for Tumakuru City

General Fund 2025-27. For more information go to website: <https://kippo.kamakatsu.gov.in/> and contact technical section in the office hours.  
Contractors can download and submit the tenders through e-Procurement portal <https://kippo.kamakatsu.gov.in/> Earnest Money Deposit (EMD) and Tender Processing Fee shall also be paid electronically.  
Scheduled calendar of events, and other information are as follows:

- 1. Date of Queries of Tenders: 26-07-2026 at 5.00 pm.
- 2. Last Date for Submission of Tenders: 03-08-2026 at 5.00 pm.
- 3. Date of Opening of Tenders (Technical Bids): 04-08-2026 at 5.15pm.

Postponement of calendar of events (if any) is only through e-Procurement portal and will not be published in newspapers.

Sd/- Executive Engineer  
Tumukuru City Corporation Tumukuru  
9997516471, 9334417004, 25

**ING CORPORATION LIMITED**  
INCORPORATED IN INDIA  
REGD. OFFICE: 100/101, 10th Floor,  
100 Feet Road, Chennai-600 029

**DMC**  
DISPOSABLE MEDICAL  
CORPORATION LTD. CTS  
NO. 200, KANDAMBAI ROAD,  
CHENNAI-600 029

**Short Notice**  
**For sale of Coresand Ganga Limestone**

[illegible][illegible]

Ground Floor measuring 300 Sq. Ft. with 100 Main Road, E-Block, Subramanyanagar, Rajajinagar II Stage, Bangalore-560010, and bounded on the East By : Road; West By : Site No. 2340; North By : Road; and South By : Site No. 2409.

**DEVENDRA NAIK, Advocate**  
**ATRIUM JURIS**  
 Advocates and Legal Consultants  
 No. 510, 1st Floor, Lakshmi Layout, Near 6th Cross, Mahalakshmi Layout, Near Kamateka Bank, Bangalore-560 086  
 Ph: 9740287003

Property bearing No.24, BBMP Katha No.7/55/24, Jakkur Ward No.5, Bellahalli Village, Yelahanka Hobli and Taluk, Bengaluru, measuring East to West : 30 feet and North to South: 50 feet totally measuring 1500 square feet bounded on the East by: Shobha Apartments, West by: Site No.23, North by: 20 feet Road, South by: Private property.

Constructed in Item No.1 and 2 of the suit schedule properties having ground, first and second floor RCC Roofed house with swimming pool and all civic amenities.

Given under my signature of this court on this 22.07.2026.

**By Order of the Court, Chief Ministerial Officer, Senior Civil Judge Court, Bengaluru Rural Dist., Bengaluru.**  
**G.N. RAMESH, Advocate**  
 No. 38/2, 3rd Floor, ASVNV Bhavana, K.G. Road, Bengaluru-560009.

ಎಲ್ಲವೂ ಅವ್ಯವಸ್ಥೆಯಿಂದ ಕೂಡಿತ್ತು. ಎಲ್ಲೆಂದರಲ್ಲಿ ಕಸ, ಬಾರಿ ಬಾಟಲಿಗಳು ರಾಜಾಜಿರುತ್ತಿದ್ದವು. ನಿಲ್ದಾಣದಲ್ಲಿ ಇರುವ ಹೋಟೆಲ್‌ಗೆ ತೆರಳಿದಾಗ ಉಪಾಹಾರ ತೆರೆದಿಡಲಾಗಿತ್ತು. ನಿಲ್ದಾಣದಲ್ಲಿ ಸ್ವಚ್ಛತೆಗೆ ಅಡ್ಡತೆ ಇರಲಿಲ್ಲ. ಸ್ವಯಂಪ್ರೇರಿತರಾಗಿ ಪ್ರಕರಣ ದಾಖಲಿಸಲಾಗಿದೆ ಎಂದು ನ್ಯಾಯಾಧೀಶರಾದ ನ್ಯಾಯಾಧೀಶರು ನಿಲ್ದಾಣದಲ್ಲಿ ಬಸ್‌ಗಾಗಿ ಗಂಟಿಗಟ್ಟಲೆ ವಿಡ್ಯಾರ್ಥಿಗಳು ತಾಯ್ತುರುವುದನ್ನು ಗಮನಿಸಿ ವಿಡ್ಯಾರ್ಥಿಗಳ ಬಳಿಗೆ ತೆರಳಿ ಅವರ ಸಮಸ್ಯೆ ಬಾಗಲಕೋಟೆಯಲ್ಲಿ ಇರುತ್ತಿದ್ದಾರೆ. ಸಮಸ್ಯೆ ಬಗೆಹರಿಸಬೇಕು ಎಂದು ನಿಯಂತ್ರಣಾಧಿಕಾರಿಗೆ ಬಡ್ತಿ ಸೂಚನೆ ಬಸ್ ನಿಲ್ದಾಣದಲ್ಲಿ ಪ್ರಯಾಣಿಕರ ಸೌಕರ್ಯ, ಸ್ವಚ್ಛತೆ, ಮಾಹಿತಿ ವ್ಯವಸ್ಥೆ, ಸಂಚಾರ ವ್ಯವಸ್ಥೆ ಕಲ್ಪಿಸುವಂತೆ ನಿರ್ದೇಶನ ನೀಡಿದ್ದರು. ಸಾರ್ವಜನಿಕ ತರಬೇತಿ ಸ್ಥಳವಾಗಿ ನಿಗದಿತ ಅವಕಾಶ ಕಲ್ಪಿಸಲು ಕ್ರಮ ಕೈಗೊಂಡು ವರದಿ ಸಲ್ಲಿಸಲು.

**ಯ ಲಿಮಿಟೆಡ್**  
 LC027497  
 ಬೆಂಗಳೂರು ಪರಿಶೀಲನೆ - 560 099  
 ಬೆಂಗಳೂರು ಪರಿಶೀಲನೆ - 560 099  
 health.org, ಮೊಬೈಲ್ +91-8050000318

**ಮತದಾನದ**  
 ಕೆನೆ  
 ಸ್ವಯಂಸೇವಾ (AGM) ಶಕ್ತಿಪಾಕ,  
 ಕೆನೆ ಆರೋಗ್ಯ-ವಿಶೇಷ ವಿದ್ಯಾರ್ಥಿಗಳ  
 ವಿದ್ಯಾರ್ಥಿಗಳ ಕಾರ್ಯಕ್ರಮವನ್ನು 2013, SEBI  
 ವಿದ್ಯಾರ್ಥಿಗಳ 2015, ಹಾಗೂ ಕಾರ್ಯಕ್ರಮವನ್ನು  
 ಕಾರ್ಯಕ್ರಮ ಕಾರ್ಯಕ್ರಮವನ್ನು ಹೊಂದಿರುವ  
 ವಿದ್ಯಾರ್ಥಿಗಳ ಕಾರ್ಯಕ್ರಮವನ್ನು (DP)  
 ವಿದ್ಯಾರ್ಥಿಗಳ ಕಾರ್ಯಕ್ರಮವನ್ನು ಸದಸ್ಯರಾಗಿ  
 ವಿದ್ಯಾರ್ಥಿಗಳ ಕಾರ್ಯಕ್ರಮವನ್ನು ತಮ್ಮ ವಿದ್ಯಾರ್ಥಿಗಳ  
 rayanahealth.org ಅಥವಾ  
 ವಿದ್ಯಾರ್ಥಿಗಳ ಕಾರ್ಯಕ್ರಮವನ್ನು, 2015 ರ  
 ವಿದ್ಯಾರ್ಥಿಗಳ ಕಾರ್ಯಕ್ರಮವನ್ನು ನೋಂದಾಯಿಸಿದ  
 ವಿದ್ಯಾರ್ಥಿಗಳ ವರದಿಯನ್ನು ಪಡೆಯಲು

**ಫಾರ್ಮ್ - ಎ (FORM A)**  
**ಸಾರ್ವಜನಿಕ ಪ್ರಕಟಣೆ**  
 (ದಿವಾಳಿ ಮತ್ತು ದಿವಾಳಿ ಮಂಡನೆ (ಕಾರ್ಪೊರೇಟ್ ಪ್ರಕ್ರಿಯೆ ದಿವಾಳಿ ಪರಿಹಾರ ಪ್ರಕ್ರಿಯೆ)  
 ನಿಯಮಾವಳಿ, 2016 ರ ವಿಷಯ 6ರ ಅಡಿಯಲ್ಲಿ)  
 ಎಂ/ಎಸ್ ಆರ್‌ಎಂಎಸ್ ಇಂಟರ್‌ನ್ಯಾಷನಲ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಎಲ್ಲಾ ಸಾಲಗಾರರ  
 ಗಮನಕ್ಕೆ ಸಂಬಂಧಿಸಿದ ವಿವರಗಳು

| ಕ್ರ.ಸಂ. | ವಿವರ                                                                                     | ವಿವರ                                                                                                                                                       |
|---------|------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ವಿವರ                                                                  | ಎಂ/ಎಸ್ ಆರ್‌ಎಂಎಸ್ ಇಂಟರ್‌ನ್ಯಾಷನಲ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್                                                                                                          |
| 2       | ಕಂಪ್ಯೂಟರ್ ಸೋಲೂಷನ್ ದಿನಾಂಕ                                                                 | 23.09.2009                                                                                                                                                 |
| 3       | ಕಂಪ್ಯೂಟರ್ ಸೋಲೂಷನ್ ಸಂಪನ್ಮೂಲ                                                               | ಕಂಪನಿಗಳ ಕಾರ್ಯದ, 1956                                                                                                                                       |
| 4       | ಕಾರ್ಪೊರೇಟ್ ದಿನಾಂಕ (CIN)                                                                  | U36101KA2009PTC051009                                                                                                                                      |
| 5       | ನೋಂದಾಯಿತ ಕಛೇರಿ ಹಾಗೂ ಪ್ರಧಾನ ಕಛೇರಿಯ ವಿವರ                                                   | 112/31, 1ನೇ ಮಹಡಿ, 6ನೇ ಕ್ರಾಸ್, ಎಸ್.ಎಸ್.ಎಂ. ಮಿಷನ್, ರಾಜಾಜಿರುತ್ತಿದ್ದರು, ಬೆಂಗಳೂರು - 560010                                                                      |
| 6       | ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ಸಂಬಂಧಿಸಿದ ದಿವಾಳಿ ಪ್ರಕ್ರಿಯೆ ಪ್ರಾರಂಭವಾದ ದಿನಾಂಕ                          | 19.06.2026                                                                                                                                                 |
| 7       | ಕಾರ್ಪೊರೇಟ್ ದಿವಾಳಿ ಪರಿಹಾರ ಪ್ರಕ್ರಿಯೆ ಮುಕ್ತಾಯಗೊಳ್ಳುವ ಅಂದಾಜು ದಿನಾಂಕ                          | 16.12.2026                                                                                                                                                 |
| 8       | ಮಧ್ಯಂತರ ಪರಿಹಾರ ವ್ಯಕ್ತಿಪರ (IRP) ಪರಿಹಾರ ಹಾಗೂ ನೋಂದಣಿ ಸಂಖ್ಯೆ                                 | ಶ್ರೀ ಗುರುರಾಜ್ ಕೆ. IBBI/IPA-002/IP-N01330/2025-2026/14581                                                                                                   |
| 9       | ಮಂಡಳಿಯಲ್ಲಿ ನೋಂದಾಯಿಸಿರುವ ಮಧ್ಯಂತರ ಪರಿಹಾರ ವ್ಯಕ್ತಿಪರ ವಿವರ ಹಾಗೂ ಇ-ಮೇಲ್                        | gkashi1234@gmail.com<br>ಜೆಕಾಶಿ1234@ಜೆಕಾಶಿ.ಕಾಮ್                                                                                                             |
| 10      | ಮಧ್ಯಂತರ ಪರಿಹಾರ ವ್ಯಕ್ತಿಪರರೊಂದಿಗೆ ಪತ್ರವ್ಯವಹಾರಕ್ಕಾಗಿ ಬಳಸಬೇಕಾದ ಇ-ಮೇಲ್                        | cirparvindinteriorspltd@gmail.com<br>ಸಿಬಿಆರ್‌ಪಿಆರ್‌ಎಂಎಸ್ ಇಂಟರ್‌ನ್ಯಾಷನಲ್ ಸಿಎಲ್‌ಡಿ<br>(ಜೆಕಾಶಿ.ಕಾಮ್)                                                          |
| 11      | ಹಕ್ಕು (Claim) ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ                                                      | 07 ಆಗಸ್ಟ್ 2026                                                                                                                                             |
| 12      | ದಿವಾಳಿ ಮತ್ತು ದಿವಾಳಿ ಸಂಹಿತೆ, 2016 ರ ಕಲಂ 21(6A)(b) ಅಡಿಯಲ್ಲಿ ಗುರುತಿಸಲಾದ ಸಾಲದಾರರ ವಿವರಗಳು     | ಅನ್ವಯಿಸುವುದಿಲ್ಲ                                                                                                                                            |
| 13      | ಸಾಲದಾರರ ವಿವರ ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಗಳಾಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸಲು ಗುರುತಿಸಲಾದ ದಿವಾಳಿ ವ್ಯಕ್ತಿಪರರ ಹೆಸರುಗಳು | ಅನ್ವಯಿಸುವುದಿಲ್ಲ                                                                                                                                            |
| 14      | (ಅ) ಸಂಬಂಧಿತ ನಮೂನೆಗಳು ಹಾಗೂ (ಆ) ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಗಳ ವಿವರಗಳು ಲಭ್ಯವಿರುವ ವೆಬ್‌ಲಿಂಕ್            | <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>ಎಚ್‌ಟಿಪಿ: //ಸ್ಟಾರ್ ಸ್ಟಾರ್ ವೆಬ್‌ಸೈಟ್.<br>ಜೆ.ಎ.ಇ.ಎಸ್ /ಹೋಮ್ /ಹೋಮ್‌ಲೋಡ್ |

ಇದರ ಮೂಲಕ ಸಾರ್ವಜನಿಕರಿಗೆ ತಿಳಿಸಲಾಗುವುದೇನೆಂದರೆ, ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಕಂಪನಿ ಕಾನೂನು ನ್ಯಾಯಮಂಡಳಿ, ಬೆಂಗಳೂರು ಜಿಲ್ಲಾ 19.06.2026 ರಂದು ಎಂ/ಎಸ್ ಆರ್‌ಎಂಎಸ್ ಇಂಟರ್‌ನ್ಯಾಷನಲ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ವಿರುದ್ಧ ಕಾರ್ಪೊರೇಟ್ ದಿವಾಳಿ ಪರಿಹಾರ ಪ್ರಕ್ರಿಯೆ (Corporate Insolvency Resolution Process - CIRP) ಪ್ರಾರಂಭಿಸಲು ಆದೇಶ ನೀಡಿದೆ. ಆದ್ದರಿಂದ, ಎಂ/ಎಸ್ ಆರ್‌ಎಂಎಸ್ ಇಂಟರ್‌ನ್ಯಾಷನಲ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ನ ಎಲ್ಲಾ ಸಾಲದಾರರು ತಮ್ಮ ಹಕ್ಕುಗಳನ್ನು (Claim) ಅಗತ್ಯ ದಾಖಲೆಗಳೊಂದಿಗೆ 07 ಆಗಸ್ಟ್ 2026ರೊಳಗಾಗಿ ಸಲ್ಲಿಸಲು ಕೋರಲಾಗಿದೆ. ಹಣಕಾಸು ಸಾಲದಾರರು (Financial Creditors) ತಮ್ಮ ಹಕ್ಕುಗಳನ್ನು ಅಗತ್ಯ ದಾಖಲೆಗಳೊಂದಿಗೆ ಕಡ್ಡಾಯವಾಗಿ ಎಲೆಕ್ಟ್ರಾನಿಕ್ ಮಾಧ್ಯಮದ ಮೂಲಕ ಮಾತ್ರ ಸಲ್ಲಿಸಬೇಕು. ಇತರ ಎಲ್ಲಾ ಸಾಲದಾರರು ತಮ್ಮ ಹಕ್ಕುಗಳನ್ನು ಅಗತ್ಯ ದಾಖಲೆಗಳೊಂದಿಗೆ ಸ್ವತಃ, ಅಂಚೆ ಮೂಲಕ ಅಥವಾ ಎಲೆಕ್ಟ್ರಾನಿಕ್ ಮಾಧ್ಯಮದ ಮೂಲಕ ಸಲ್ಲಿಸಬಹುದು. ತಪ್ಪು ಅಥವಾ ದಾರಿತಪ್ಪುವ ಮಾಹಿತಿಯುಳ್ಳ ಹಕ್ಕುಗಳನ್ನು ಸಲ್ಲಿಸಿದಲ್ಲಿ, ದಿವಾಳಿ ಮತ್ತು ದಿವಾಳಿ ಸಂಹಿತೆ, 2016 ರ ಅನ್ವಯ ಸೂಕ್ತ ದಂಡಾತ್ಮಕ ಕ್ರಮ ಕೈಗೊಳ್ಳಲಾಗುವುದು.

ಗುರುರಾಜ್ ಕೆ.

ಮಧ್ಯಂತರ ಪರಿಹಾರ ವ್ಯಕ್ತಿಪರ (Interim Resolution Professional)  
 IBBI ನೋಂದಣಿ ಸಂಖ್ಯೆ: IBBI/IPA-002/IP-N01330/2025-2026/14581  
 ದಿನಾಂಕ: 23.07.2026  
 ಸ್ಥಳ: ಬೆಂಗಳೂರು.

**80 ಲಕ್ಷ ರೂಪಾಯಿ ಡಿಮಾಂಡ್‌ನಲ್ಲಿ ಪುಟಗೊಂಡು...**  
 ಹಣಕ್ಕೆ ಹುದ್ದೆ ಮಾರಿ ಕೊಳ್ಳುವುದಾದರೆ ಪರೀಕ್ಷೆ ವಕೀಲರ ಪ್ರಶ್ನಿಸಿರುವ ವಿಡ್ಯಾರ್ಥಿಗಳು, ಶೇ.60ಕ್ಕೂ ಹೆಚ್ಚು ಆಕ್ರಮಣ ಇಡೀ ನೇಮಕಾತಿ ಪ್ರಕ್ರಿಯೆ ರದ್ದುಗೊಳಿಸುವಂತೆ ಒತ್ತಾಯ ಬಗ್ಗೆ ಧ್ವನಿ ಎತ್ತಿರುವ ರಾಹುಲ್ ಗಾಂಧಿ ತಮ್ಮದೇ ಪಕ್ಷ ಕರ್ನಾಟಕದ ಕೆಪಿಎಸ್ಸಿ ಕರ್ನಾಟಕದ ಬಗ್ಗೆ ವಕೀಲರ ಕೇಂದ್ರ ಸಚಿವ ಪ್ರಲ್ಹಾದ ಜೋಶಿ ಕಿಡಿಕಾರಿದ್ದಾರೆ. ಕೆಪಿಎಸ್ಸಿ ಭವ್ಯಾಚಾರದ ಆರೋಪಗಳಿವೆ. ಪ್ರತಿಭಟನೆಗಳಿಂದ ಪರೀಕ್ಷಾ ವಿಡ್ಯಾರ್ಥಿಗಳ ಮೇಲೆ ಲಾಠಿ ಪ್ರಹಾರ ಮಾಡಲಾಗಿದೆ. ಕರ್ನಾಟಕಗಳ ಹೋರಾಟಕ್ಕೆ ರಾಹುಲ್ ವಕೀಲರ ಸೀಡಲಿಲ್ಲ ಎಂದು

**IN THE PUBLIC TRUSTS REGISTRATION OFFICE PUNE REGION, PUNE,**  
**Public Trust Registration Office, 45-2, Kal. Balakrishna Sakharani Dhole Patil Road, Pune-411 001.**  
**PUBLIC NOTICE OF ENQUIRY**  
 (Read Section 22 of the Maharashtra Public Trust Act 1950 & Rule 7 and 7A of the Maharashtra Public Trust Rules, 1951)  
**Change Report No. 3016/2025**  
 filed by, Mr. Bhishmaraj Pramod Srivastava  
 In the matter of Peoples Empowerment Group P.T.R. No. F-22249 / Pune

All concerned having interest -  
 WHEREAS THE Reporting Trustee of the above trust has filed a change report u/s 22 of the Maharashtra Public Trusts Act, 1950 for bringing the below described property on the record of the above-named trust and an inquiry is to be made by Ld. Assistant Charity Commissioner-2, Pune viz

1) Whether the immovable property shown herein below belongs to the above trust ? And could be registered in the record of the said trust ?

**DESCRIPTION OF THE IMMOVABLE PROPERTY**  
 All the piece of land Plot No.241 in S.No. 127(P), 128(P) and 133(P) the Sompura Industrial Area within the village limits of Niduvanda, Sompura Hobli, Nalamangala Taluk, Bangalore District, Karnataka containing admeasuring 18072.00 Sq.Mtrs thereabouts and bounded as follows:  
 North : KIADB Buffer Land, South : Plot No. 241-P1, East: Plot No. 240, West: KIADB Road.

The lease of the property held by the Trust commenced on for a period of 99 years, subject to the terms and conditions outlined in the lease agreement. The approximate value of the property is ₹ 10 Crores.

This is to call upon you to submit your objection if any, in the matter before the Ld. Assistant Charity Commissioner-2, Pune at the above office address within 30 days from the date of publication of this notice.

If no appearance or written statement is filed by you or on your behalf by your pleader or by someone authorized by law to act for you, the matter will be heard & decided ex-parte.

Given under my hand and seal of Hon'ble Assistant Charity Commissioner-2, Pune Region Pune.

This 15th day of the Month of April 2026.  
**Superintendent (Judicial)**  
**Public Trusts Registration Office**  
**Pune Region, Pune.**

**₹ 260**  
 ಮೊದಲನೇ ವಿಧಾನಸಭೆ ಹೊಸಕೋ ರಘುನಂದ 18ರಂದು ದಾಖಲಿಸಿ ಸದಸ್ಯರಿಗೆ ಸಂತೋಷ ಹಾಗೂ ಮಹೇಶ್ ಎಫ್‌ಎಲ್ ಸಂತೋಷ ತಾನು ಪ ರಾಜ್ ಇ ಅಧಿಕಾರಿ ಕೆಪಿಎಸ್ಸಿ ಸಚಿವಾಲಯ ಅಧಿಕಾರಿ ಸಂಪರ್ಕ ಕೆಪಿಎಸ್ಸಿ ದರ್ಜೆಯ ಕೊಡಿಸು 50 ಲಕ್ಷ ಇಟ್ಟಿದ್ದಾರೆ 2024ರ 10 ಲಕ್ಷ ಮತ್ತು ನ ನೀಡಿದ್ದು ಮಾಟ್ ನೇರಿ ಒ ನೀಡಿದ್ದು

**Vijayalaxmi 24/7/2026**  
**ಹೆಲ್ಪ್‌ಕೇರ್ ಗ್ಲೋಬಲ್ ಎಂಟರ್‌ಪ್ರೈಸಸ್ ಲಿಮಿಟೆಡ್**  
 CIN: L15200KA1998PLC023489  
 ನೋಂದಾಯಿತ ಕಛೇರಿ: ಎಚ್‌ಸಿಎಡಿ ಟವರ್ಸ್, ನಂ. 8, ಪಿ. ಕಲಂಗರಾವ್ ರಸ್ತೆ, ಸಂಪನ್ಮೂಲ ರಾಜ್ಯ, ಬೆಂಗಳೂರು.

[illegible][illegible][illegible]

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"I'm not a doctor, but I can tell you that if you're looking for a good way to get your hands on a good deal on a good car, you should consider the new 1990 Ford Taurus. It's a real beauty, and it's got a lot of great features. For example, it's got a 3.0 liter V6 engine, which gives it a lot of power. And it's got a lot of other great features, like a power windows, a power locks, and a power mirrors. So if you're looking for a good way to get your hands on a good deal on a good car, you should consider the new 1990 Ford Taurus. It's a real beauty, and it's got a lot of great features."

1. *What is the purpose of the study?*  
 2. *What are the research objectives?*  
 3. *What is the research design?*  
 4. *What are the independent and dependent variables?*  
 5. *What are the hypotheses?*  
 6. *What are the data sources?*  
 7. *What are the data collection methods?*  
 8. *What are the data analysis methods?*  
 9. *What are the results?*  
 10. *What are the conclusions?*  
 11. *What are the limitations?*  
 12. *What are the implications?*  
 13. *What are the future research directions?*  
 14. *What are the references?*  
 15. *What are the appendices?*  
 16. *What are the glossary and abbreviations?*  
 17. *What are the acknowledgments?*  
 18. *What are the funding sources?*  
 19. *What are the ethical considerations?*  
 20. *What are the contact information and correspondence?*

[illegible][illegible]

- [illegible]

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|                                |                           |
|--------------------------------|---------------------------|
| Prevalence of disease in study | 100000/100000000 = 0.001% |
| Prevalence of disease          | 100000/100000000 = 0.001% |

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It is my desire to have you in good standing, and I am sure you will be able to do so.

1994, 1995, 1996, 1997, 1998, 1999, 2000, 2001, 2002, 2003, 2004, 2005, 2006, 2007, 2008, 2009, 2010, 2011, 2012, 2013, 2014, 2015, 2016, 2017, 2018, 2019, 2020, 2021, 2022, 2023, 2024, 2025, 2026, 2027, 2028, 2029, 2030, 2031, 2032, 2033, 2034, 2035, 2036, 2037, 2038, 2039, 2040, 2041, 2042, 2043, 2044, 2045, 2046, 2047, 2048, 2049, 2050, 2051, 2052, 2053, 2054, 2055, 2056, 2057, 2058, 2059, 2060, 2061, 2062, 2063, 2064, 2065, 2066, 2067, 2068, 2069, 2070, 2071, 2072, 2073, 2074, 2075, 2076, 2077, 2078, 2079, 2080, 2081, 2082, 2083, 2084, 2085, 2086, 2087, 2088, 2089, 2090, 2091, 2092, 2093, 2094, 2095, 2096, 2097, 2098, 2099, 2100, 2101, 2102, 2103, 2104, 2105, 2106, 2107, 2108, 2109, 2110, 2111, 2112, 2113, 2114, 2115, 2116, 2117, 2118, 2119, 2120, 2121, 2122, 2123, 2124, 2125, 2126, 2127, 2128, 2129, 2130, 2131, 2132, 2133, 2134, 2135, 2136, 2137, 2138, 2139, 2140, 2141, 2142, 2143, 2144, 2145, 2146, 2147, 2148, 2149, 2150, 2151, 2152, 2153, 2154, 2155, 2156, 2157, 2158, 2159, 2160, 2161, 2162, 2163, 2164, 2165, 2166, 2167, 2168, 2169, 2170, 2171, 2172, 2173, 2174, 2175, 2176, 2177, 2178, 2179, 2180, 2181, 2182, 2183, 2184, 2185, 2186, 2187, 2188, 2189, 2190, 2191, 2192, 2193, 2194, 2195, 2196, 2197, 2198, 2199, 2200, 2201, 2202, 2203, 2204, 2205, 2206, 2207, 2208, 2209, 2210, 2211, 2212, 2213, 2214, 2215, 2216, 2217, 2218, 2219, 2220, 2221, 2222, 2223, 2224, 2225, 2226, 2227, 2228, 2229, 2230, 2231, 2232, 2233, 2234, 2235, 2236, 2237, 2238, 2239, 2240, 2241, 2242, 2243, 2244, 2245, 2246, 2247, 2248, 2249, 2250, 2251, 2252, 2253, 2254, 2255, 2256, 2257, 2258, 2259, 2260, 2261, 2262, 2263, 2264, 2265, 2266, 2267, 2268, 2269, 2270, 2271, 2272, 2273, 2274, 2275, 2276, 2277, 2278, 2279, 2280, 2281, 2282, 2283, 2284, 2285, 2286, 2287, 2288, 2289, 2290, 2291, 2292, 2293, 2294, 2295, 2296, 2297, 2298, 2299, 2300, 2301, 2302, 2303, 2304, 2305, 2306, 2307, 2308, 2309, 2310, 2311, 2312, 2313, 2314, 2315, 2316, 2317, 2318, 2319, 2320, 2321, 2322, 2323, 2324, 2325, 2326, 2327, 2328, 2329, 2330, 2331, 2332, 2333, 2334, 2335, 2336, 2337, 2338, 2339, 2340, 2341, 2342, 2343, 2344, 2345, 2346, 2347, 2348, 2349, 2350, 2351, 2352, 2353, 2354, 2355, 2356, 2357, 2358, 2359, 2360, 2361, 2362, 2363, 2364, 2365, 2366, 2367, 2368, 2369, 2370, 2371, 2372, 2373, 2374, 2375, 2376, 2377, 2378, 2379, 2380, 2381, 2382, 2383, 2384, 2385, 2386, 2387, 2388, 2389, 2390, 2391, 2392, 2393, 2394, 2395, 2396, 2397, 2398, 2399, 2400, 2401, 2402, 2403, 2404, 2405, 2406, 2407, 2408, 2409, 2410, 2411, 2412, 2413, 2414, 2415, 2416, 2417, 2418, 2419, 2420, 2421, 2422, 2423, 2424, 2425, 2426, 2427, 2428, 2429, 2430, 2431, 2432, 2433, 2434, 2435, 2436, 2437, 2438, 2439, 2440, 2441, 2442, 2443, 2444, 2445, 2446, 2447, 2448, 2449, 2450, 2451, 2452, 2453, 2454, 2455, 2456, 2457, 2458, 2459, 2460, 2461, 2462, 2463, 2464, 2465, 2466, 2467, 2468, 2469, 2470, 2471, 2472, 2473, 2474, 2475, 2476, 2477, 2478, 2479, 2480, 2481, 2482, 2483, 2484, 2485, 2486, 2487, 2488, 2489, 2490, 2491, 2492, 2493, 2494, 2495, 2496, 2497, 2498, 2499, 2500, 2501, 2502, 2503, 2504, 2505, 2506, 2507, 2508, 2509, 2510, 2511, 2512, 2513, 2514, 2515, 2516, 2517, 2518, 2519, 2520, 2521, 2522, 2523, 2524, 2525, 2526, 2527, 2528, 2529, 2530, 2531, 2532, 2533, 2534, 2535, 2536, 2537, 2538, 2539, 2540, 2541, 2542, 2543, 2544, 2545, 2546, 2547, 2548, 2549, 2550, 2551, 2552, 2553, 2554, 2555, 2556, 2557, 2558, 2559, 2560, 2561, 2562, 2563, 2564, 2565, 2566, 2567, 2568, 2569, 2570, 2571, 2572, 2573, 2574, 2575, 2576, 2577, 2578, 2579, 2580, 2581, 2582, 2583, 2584, 2585, 2586, 2587, 2588, 2589, 2590, 2591, 2592, 2593, 2594, 2595, 2596, 2597, 2598, 2599, 2600, 2601, 2602, 2603, 2604, 2605, 2606, 2607, 2608, 2609, 2610, 2611, 2612, 2613, 2614, 2615, 2616, 2617, 2618, 2619, 2620, 2621, 2622, 2623, 2624, 2625, 2626, 2627, 2628, 2629, 2630, 2631, 2632, 2633, 2634, 2635, 2636, 2637, 2638, 2639, 2640, 2641, 2642, 2643, 2644, 2645, 2646, 2647, 2648, 2649, 2650, 2651, 2652, 2653, 2654, 2655, 2656, 2657, 2658, 2659, 2660, 2661, 2662, 2663, 2664, 2665, 2666, 2667, 2668, 2669, 2670, 2671, 2672, 2673, 2674, 2675, 26

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1. The first step is to identify the problem or question that needs to be answered. This involves understanding the context and the specific requirements of the task.

Figure 10. 2000-2001 Survey Results: 1. How would you rate your company's environmental performance?

Revised: 07-14 2014, 08-14 2014, 09-14 2014, 10-14 2014, 11-14 2014, 12-14 2014

| What is the<br>main idea?    | What is the<br>main point?    | What is the<br>main purpose?  | What is the<br>main result?     |
|------------------------------|-------------------------------|-------------------------------|---------------------------------|
| 1. The main idea is that...  | 2. The main point is that...  | 3. The main purpose is to...  | 4. The main result is that...   |
| 5. The main idea is that...  | 6. The main point is that...  | 7. The main purpose is to...  | 8. The main result is that...   |
| 9. The main idea is that...  | 10. The main point is that... | 11. The main purpose is to... | 12. The main result is that...  |
| 13. The main idea is that... | 14. The main point is that... | 15. The main purpose is to... | 16. The main result is that...  |
| 17. The main idea is that... | 18. The main point is that... | 19. The main purpose is to... | 20. The main result is that...  |
| 21. The main idea is that... | 22. The main point is that... | 23. The main purpose is to... | 24. The main result is that...  |
| 25. The main idea is that... | 26. The main point is that... | 27. The main purpose is to... | 28. The main result is that...  |
| 29. The main idea is that... | 30. The main point is that... | 31. The main purpose is to... | 32. The main result is that...  |
| 33. The main idea is that... | 34. The main point is that... | 35. The main purpose is to... | 36. The main result is that...  |
| 37. The main idea is that... | 38. The main point is that... | 39. The main purpose is to... | 40. The main result is that...  |
| 41. The main idea is that... | 42. The main point is that... | 43. The main purpose is to... | 44. The main result is that...  |
| 45. The main idea is that... | 46. The main point is that... | 47. The main purpose is to... | 48. The main result is that...  |
| 49. The main idea is that... | 50. The main point is that... | 51. The main purpose is to... | 52. The main result is that...  |
| 53. The main idea is that... | 54. The main point is that... | 55. The main purpose is to... | 56. The main result is that...  |
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| 69. The main idea is that... | 70. The main point is that... | 71. The main purpose is to... | 72. The main result is that...  |
| 73. The main idea is that... | 74. The main point is that... | 75. The main purpose is to... | 76. The main result is that...  |
| 77. The main idea is that... | 78. The main point is that... | 79. The main purpose is to... | 80. The main result is that...  |
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| 89. The main idea is that... | 90. The main point is that... | 91. The main purpose is to... | 92. The main result is that...  |
| 93. The main idea is that... | 94. The main point is that... | 95. The main purpose is to... | 96. The main result is that...  |
| 97. The main idea is that... | 98. The main point is that... | 99. The main purpose is to... | 100. The main result is that... |

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1. The first step is to identify the problem or question that needs to be answered. This involves understanding the context and the specific information required.

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